

- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has formulated any concrete action plan to increase the power generation in near future;
- (d) if so, the details thereof; and
- (e) by when the gap between demand and supply would be reduced to minimum?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
 (a) and (b) The present power generation capacity in the country is short of catering to the total demand of electricity in the country as the demand exceeds the net capacity available after accounting for the factors like outage of units for planned maintenance/renovation and modernization, forced outages and constraints due to quantity and quality of fuel/water available for generation. Against a peak demand of 1,13,388 MW in July, 2010, the peak availability was of the order of 99,664 MW.

(c) to (e) As per mid-term appraisal of 11th Five Year Plan, likely generating capacity addition in the country is 62,374 MW. Out of this, capacity totaling to 26,156 MW has already been commissioned till 03.08.2010 and capacity totaling to 36,467 MW is under execution for likely benefits during balance period of 11th Plan.

The time -frame for minimizing gap between demand and supply of power would depend on growth in capacity addition and generation *vis-a-vis* growth in demand for electricity. With the capacity addition of 62,374 MW during 11th Plan and the energy requirement and peak demand forecast as per 17th Electric Power Survey, it is expected that the peaking and energy shortage will come down to around 6.5% and 2% respectively.

Incentives for domestic power equipment manufacturers

2375. SHRIMATI SHOBHANA BHARTIA: Will the Minister of POWER be pleased to state:

- (a) whether domestic equipment manufacturing companies are facing stiff competition from the import of cheap Chinese power equipments;
- (b) if so, the details thereof;

(c) whether Government is planning any incentives to safeguard the interests of the domestic power equipment industry against cheap Chinese imports; and

(d) if so, to what extent the interests of domestic power manufacturing industries are likely to be protected with these new incentives?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) to (d) Large capacity addition is envisaged in 11th and 12th Plans and utilities have been sourcing power equipment from domestic as well as foreign manufacturers based on their techno-economic evaluation.

There is a perception that the domestic power equipment manufacturers/suppliers are facing stiff competition from cheaper imports from their counterparts in China. An Inter-Ministerial Committee was set up under Member (Industry), Planning Commission to look into the related issues. The Committee has made certain recommendations, which are under consideration of the Government of India.

Reduction in power allocation to Madhya Pradesh

†2376. SHRI PRABHAT JHA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that share of States from the unallocated power of central power generating stations of western zone has been reduced;

(b) if so, the details thereof, along with the reasons therefor;

(c) whether Government has taken any decision regarding extra power allocation for Indore Special Economic Zone; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) and (b) The unallocated power of CGSs is revised from time to time to meet the urgent and overall requirements of power of the States/UTs. The quantum of unallocated power being limited

†Original notice of the question was received in Hindi.